



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.08.2026

NOTICE

Please take notice that the following matter listed as **item no. 29** in the **Daily Cause List of Court – IV on 18.08.2026 at 10:30 AM** will now be taken up at **02:00 PM** in the **Supplementary Cause List of Court – IV**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1286 of 2026	Siddharth Satish Katariya Ex-Director Superfine Metals Pvt Ltd. Vs. Central Bank of India & Anr.	Akhil Sachar	Neha Rajpal-R2 Tushar Singh Akshra Arshi-R1

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar